


A-22011/1/2013-Ad.II  
Government of India  
Ministry of Corporate Affairs

New Delhi, dated 01-03-2013

**Office Order**

It has been decided that Sh. KL Kamboj, RD (NWR) Ahmedabad, shall hold the additional charge of RD (WR) Mumbai, with immediate effect and until further orders.

  
1/3/13  
(R.K. Pandey)

Under Secretary to the Government of India  
Telefax: 2338 3507

To

1. Officer concerned.
2. PS to CAM
3. Sr.PPS/PPS/PS to Secretary, AS, JS(R), JS(M), JS(SP), D.II(UCN)
4. E.G. Cell for loading in Employees Corner (Transfer/Posting)